other candidates as and when vacancies in the concerned categories of teachers posts arise.

एशियाड-82 के दौरान दिल्ली के छात्रों को छुट्टियां

1160. श्री फूलचंद वर्मा : क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एशियाई खेलों के अवसर पर दिल्ली के छात्रों को छुट्टियां घोषित करने का कोई प्रस्ताव है ;

(ख) यदि हां, तो क्या पड़ौसी राज्यों, मुख्यत: उत्तर प्रदेश और मध्य प्रदेश के छात्रों की भी छुट्टियां घोषित करने का विचार किया गया है ;

(ग) यदि नहीं, तो क्या सरकार राज्य सरकारों से इस प्रताव पर विचार करने का आग्रह करेगी ; और

(घ) तत्संबंधी पूर्व ब्यौरा क्या है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल) : (क) एशियाई खेलों की विशेष आयोजन समिति के अनुरोध पर दिल्ली के शैक्षिक प्राधिकारियों ने 1982 में स्कूलों और कालेजों में शीत कालीन अवकाश को इस ढंग से पुन: समायोजित करने का निर्णय लिया है कि यह अवकाश 1982 के एशियाई खेलों की अवधि के साथ साथ हो।

(ख) मध्य प्रदेश की राज्य सरकार ने 1982 में शीतकालीन अवकाश को एशियाई खेलों की अवधि के साथ साथ पुन: समायोजित करने का निर्णय लिया है। उत्तर प्रदेश सरकार ऐसे निर्णयों के पक्ष में नहीं है। राजस्थान और हरियाणा की सरकारों ने इस संबंध में अपने अंतिम निर्णय से मंत्रालय को सूचित नहीं किया है।

(ग) और (घ). एशियाई खेलों की विशेष आयोजन समिति के आग्रह पर जून, 1981 में राज्य सरकारों/संघ शासित क्षेत्र प्रशासनों से अनुरोध किया गया था कि वे अपने स्कूलों और कालेजों में शीत कालीन अवकाश को इस ढंग से पुन: समायोजित करें कि यह अवकाश 1982 के एशियाई खेलों के साथ साथ पड़े। कई राज्यों से प्राप्त उत्तरों के आधार पर जिनमें उन्होंने अपने शीतकालीन अवकाश को पुन: समायोजित करने में कठिनाईयों का उल्लेख किया है और इस स्थिति को ध्यान में रखते हुये कि एशियाड-82 के दौरान दिल्ली में इन राज्यों के छात्रों के ठहरने के लिये कोई विशेष प्रबंध नहीं किये जा सकते, राज्य सरकारों/संघ शासित क्षेत्र प्रशासनों (दिल्ली को छोड़कर) को नवम्बर, 1981 में सूचित किया गया था कि सरकार अपने पहले के सुझाव पर जोर नहीं देगी।

Summit meet of Industrial Powers at Versailles

1161. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state the outcome of the three-day summit meet of the seven leading industrial powers held in Versailles in the Ist Week of June, 1982, especially in so far as it effects India's economy ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : The Versailles Summit did address itself to the question of relations of developed countries with the developing countries without naming any particular country. A positive feature discernable in the Declaration related to the acceptance of the launching of global negotiations, as a major political objective and the recognition of the importance of maintaining a high level of financial flows and

official assistance. The seven leading industrialised countries also expressed at Versailles their willingness to develop practical co-operation with the developing countries. Noteworthy references in this regard are at statement attached. However, the participants at Versailles did not undertake any specific commitments and it remains to be seen how the implementation of the intentions expressed in the Declaration would affect India's economy.

Statement

Participants at the Versailles Summit in their Declaration have expressed their willingness to develon practical cooperation with the developing countries. In this connection, noteworthy references have been made to

(i) Inovations within the World Bank.

(ii) Support of the work of the Regional Development Banks.

(iii) Countering instability of commodity export earnings.

(iv) Encouragement of private capital flows including international arrangements to improve the conditions for private investment.

(v) Maintenance of a high level of financial flows and offical assistance and increase in their amount and their effectiveness.

(vi) Need for special temporary arrangements for overcoming funding problems for IDA VI and hope has been expressed for progress at the 1982 September IMF Annual Meeting towards setting the increase in the size of the fund appropriate to the coming eighth quota review.

(vii) Special encouragement to the increase food and energy production in developing countries.

Law of the Sea Conference in New York

1162. DR. KRUPASINDHU BHOI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Law of the Sea Conference was held in New York in April, 1982 and adopted a comprehensive international convention on the sea ;

(b) if so, the details thereof ;

(c) whether India has received the status of 'Pioneer investor' and has become the only developing country which was accorded the recognition; and

(d) if so, the benefits flowing from the same ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir. The Eleventh Session of the Third U.N. Conference on the Law of the Sea was held in New York from March 8 to April 30, 1982. It adopted the Convention on the Law of the Sea and related Resolutions on 30th April, 1982.

(b) The Draft Convention on the Law of the Sea, as adopted, consisits of 320 articles and 9 Annexures.

It provides for a 12-mile territorial sea, a 24-mile contiguous zone and a 200-mile exclusive economic zone. The outer limits of the continental shelf may in certain cases extend upto 350 noutical miles from the baselines along the coast, and in some cases even beyond. A regime